

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 59

**MA 902/2018 in CP 46/2014**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **18.01.2023**

NAME OF THE PARTIES: **Mr Akula Gouri Shankar V/s Crompton Greaves Ltd**

*Appearance (via video-conference):*

For the Applicant : None Present

For the Respondent : None Present

Section 634 A

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on **21.03.2023**.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH  
Member (Judicial)